NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1276/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES:

German Express Shippping Agency (India) Pvt.Ltd.

Jain Irrigation Systems Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME DESIGNATION

SIGNATURE

ORDER C.P. No. 1276/I&BC/NCLT/MB/MAH/2017

- None present. Requisite Form is on record submitted on 02.08.2017. 1.
- The outstanding debt is 19,02,999/-. Registry to issue Notice intimating the 2. Next date of hearing. Adjourned to 12th September, 2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 09.08.2017.

M.K. Shrawat Member (Judicial)